

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.84 of 2021

IN THE MATTER OF:

SM Milkose Ltd. & Anr.

...Appellants

Versus

**Parvinder Kumar Bhatt, Deputy Zonal Manager,
Bank of India & Ors.**

...Respondents

For Appellants: Shri Manish Kaushik, Advocate

**For Respondents: Shri Vadlamani Seshagiri and Shri Siddharth
Sachar, Advocates (R-1 – 4)**

O R D E R
(Virtual Mode)

13.04.2021 Counsel for Respondents states that he has filed Reply. It is yet not on record. Registry to check. Rejoinder, if any, may be filed within a week.

Parties may file brief written submissions not more than three pages and copies of Judgements they want to refer and rely on, within three weeks.

List the Appeal 'for admission (after Notice) hearing' on 24th May, 2021.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

rs/md